

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI.

Sub: e-Courts Project – Advanced CIS Training for Judicial Officers cum- Master Trainers – Regarding.

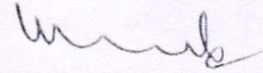
Ref: Mail dated 18/04/2019, from the Member (Human Resources), eCommittee, Supreme Court of India, New Delhi.

ROC. NO.195/2019-CPS

Dated : 21 /04/2019.

As directed, this is to inform that Sri.G.Bhupal Reddy, Chief Metropolitan Magistrate, Vijaywada, Krishna District, has been nominated to attend the the Advanced CIS Training programme scheduled to be held on 8th and 9th June, 2019 (South Zone) at the Tamil Nadu State Judicial Academy, Chennai conducted by the Hon'ble eCommittee, Supreme Court of India, New Delhi.

Therefore, you are directed to attend the said programme without fail at Tamil Nadu State Judicial Academy and you are entitled for TA and DA as per the rules prevailing. I am to further to inform you that the participant shall carry his Laptop for the above said training.



REGISTRAR
(I.T-cum-Central Project Coordinator)

1. Copy to the individual
2. The Registrar General, High Court of Andhra Pradesh.
3. The Section Officer, B.Special Section, High Court of Andhra Pradesh.
4. he Principal District and Sessions Judge, Krishna District.